

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3789
TO BE ANSWERED ON 05/04/2023

**PERSON DAYS GENERATED AND FUND UTILISATION UNDER MGNREG
SCHEME**

3789. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of Rural Development be pleased to state:

- (a) details of person days projected by States under MGNREGS for 2020-21, 2021-22, 2022-23 and 2023-24, year-wise and State-wise;
- (b) details of person days utilized by States under MGNREGS for above years, year-wise and State-wise, except 2023-24;
- (c) whether it is a fact that many States have utilized less than what they have projected;
- (d) if so, reasons therefor and efforts being made by the Ministry to convince States to achieve projected target set by them; and
- (e) efforts being made to increase days of employment from the present 42 days per year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (e) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme.

As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, States/UTs are requested by the Central Government to send a detailed proposal for the Labour Budget of the upcoming financial year after following due process. The proposal received from States/UTs is considered by the Empowered Committee under the chairpersonship of Secretary, Department of Rural Development, Government of India in the month of February/March, which decides the projected Labour Budget of upcoming financial year in consultation with State Government. **This "agreed to" Labour Budget is an indicative number for better planning so that works can be provided against demand on time.** However, the State may always come up with a proposal for the revision of the Labour Budget, at any point of time of the financial year, if the performance of the State exceeds the "agreed to" Labour Budget.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the last three financial years 2020-21, 2021-22 and 2022-23 are given at **Annexure-I.**

State/UT-wise details of projected persondays (Approved Labour Budget) under Mahatma Gandhi NREGS for the financial year 2023-24 are given at **Annexure-II**.

To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'Rozgar Diwas'.

Annexure-I referred in reply to parts (a) to (e) Rajya Sabha Unstarred Question No. 3789 dated 05.04.2023.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS in the last three financial years 2020-21, 2021-22 and 2022-23.				
S. No.	State/UT	Persondays generated (in lakh)		
		2020-21	2021-22	2022-23
1	Andhra Pradesh	2593.24	2417.19	2388.74
2	Arunachal Pradesh	128.14	158.73	146.90
3	Assam	911.53	916.61	776.04
4	Bihar	2276.27	1811.79	2311.79
5	Chhattisgarh	1840.90	1692.36	1287.94
6	Goa	1.10	0.95	0.93
7	Gujarat	482.29	568.02	464.64
8	Haryana	179.62	146.40	93.44
9	Himachal Pradesh	336.19	370.94	301.78
10	Jammu And Kashmir	407.01	406.33	297.49
11	Jharkhand	1176.08	1132.47	905.21
12	Karnataka	1480.32	1634.93	1256.06
13	Kerala	1023.00	1059.66	959.01
14	Ladakh	21.30	19.27	19.52
15	Madhya Pradesh	3420.21	3000.13	2257.25
16	Maharashtra	679.36	825.42	779.62
17	Manipur	330.52	305.59	71.82
18	Meghalaya	383.70	393.63	279.48
19	Mizoram	198.66	200.77	183.02
20	Nagaland	180.12	192.58	196.37
21	Odisha	2080.75	1977.94	1826.53
22	Punjab	376.75	331.52	317.53
23	Rajasthan	4605.35	4242.97	3487.05
24	Sikkim	37.34	34.34	30.93
25	Tamil Nadu	3339.46	3457.26	3274.35
26	Telangana	1579.53	1457.94	1185.81
27	Tripura	437.22	426.18	332.82
28	Uttar Pradesh	3945.41	3257.96	3070.65
29	Uttarakhand	303.61	243.18	201.25
30	West Bengal	4140.17	3642.28	378.61
31	Andaman and Nicobar	2.61	1.14	1.19
32	Lakshadweep	0.02	0.01	0.04
33	Puducherry	10.57	6.15	8.22
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00
	Total	38,908.33	36,332.63	29,092.05

(As per NREGASoft)

Annexure-II

Annexure-II referred in reply to parts (a) to (e) Rajya Sabha Unstarred Question No. 3789 dated 05.04.2023.

State/UT-wise details of projected persondays (Approved Labour Budget) under Mahatma Gandhi NREGS for the financial year 2023-24.

Sl. No.	State/UT	Approved persondays (in lakh)
1	Uttarakhand	150
2	Assam	600
3	Rajasthan	2000
4	Jammu And Kashmir	200
5	Punjab	250
6	Andhra Pradesh	1500
7	Chhattisgarh	700
8	Puducherry	0.8
9	Gujarat	500
10	Sikkim	30
11	Uttar Pradesh	2100
12	Meghalaya	300
13	Nagaland	150
14	Kerala	600
15	Andaman and Nicobar	1.5
16	Ladakh	25
17	Goa	1
18	Tamil Nadu	2000
19	Telangana	700
20	Mizoram	175
21	Tripura	250
22	Maharashtra	700
23	Odisha	1500
24	Himachal Pradesh	275
25	Jharkhand	900
26	Lakshadweep	0.1
27	Haryana	100
28	Madhya Pradesh	2000
29	Karnataka	1300
30	Dadra and Nagar Haveli and Daman and Diu	5
31	Bihar	1700
32	Arunachal Pradesh	150
33	Manipur	250
34	West Bengal*	-
	Total	21113.4

* Release of funds for State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, due to non-compliance of directives of Central Government.
